

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE  
LOK SABHA**

**STARRED QUESTION NO. 142.  
TO BE ANSWERED ON TUESDAY, THE 10<sup>TH</sup> FEBRUARY, 2026.**

**GREENFIELD INDUSTRIAL NODES**

**\*142. SHRI GOPAL JEE THAKUR:  
SMT. KAMALJEET SEHRAWAT:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

**वाणिज्य एवं उद्योग मंत्री**

- (a) the present status of the 12 new greenfield industrial cities/nodes approved in the year 2024;
- (b) whether there is any proposal to include the aspirational and tribal-dominated districts of Nabarangpur and Malkangiri in the State of Odisha and Darbhanga city under the said scheme, if so, the details thereof;
- (c) the number of the cities out of the proposed cities that have successfully awarded contracts for construction works as of January 2026;
- (d) the steps being taken by the Government to ensure availability of basic infrastructure, including roads, power, water and sewerage etc. in the said new cities, industrial cities/nodes to enable investors to start production without delay;
- (e) the number of major global or domestic companies that have formally signed agreements or have expressed commitments to set up factory units in the said industrial nodes so far;
- (f) whether a comprehensive action plan has been formulated for the construction of affordable housing, education, healthcare for labourers and employees, schools for their children and other social infrastructure within the industrial areas, particularly in Jharkhand and whether priority is being accorded to aspirational and tribal districts, including Nabarangpur and Malkangiri, if so, the details thereof; and
- (g) the performance of the first five operational E-Commerce Export Hubs (ECEHs), including export volumes handled so far, ECEHs notified for 2025-26, support extended to artisans and MSMEs, and the average turnaround time from hub arrival to gateway dispatch?

**ANSWER**

**वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल)**

**THE MINISTER OF COMMERCE & INDUSTRY  
(SHRI PIYUSH GOYAL)**

**(a) to (g) :** A Statement is laid on the Table of the House.

\*\*\*\*\*

**STATEMENT REFERRED TO IN REPLY OF PARTS (a) to (g) OF LOK SABHA STARRED QUESTION NO. 142 FOR ANSWER ON 10.02.2026 REGARDING 'GREENFIELD INDUSTRIAL NODES'.**

**(a) to (c):** The present status of 12 new greenfield industrial cities/nodes [(i) Integrated Manufacturing Clusters (IMC), Khurpia (ii) IMC, Rajpura-Patiala (iii) Dighi Port Industrial Area (iv) Palakkad Industrial Area (v) Jodhpur Pali Marwar Industrial Area (vi) IMC, Hisar (vii) IMC, Agra (viii) IMC, Prayagraj (ix) IMC, Gaya (x) Orvakal Industrial Area (xi) Kopparthy Industrial Area (xii) Zaheerabad Industrial Area] approved in the year 2024 is as below:

- Incorporation of Special Purpose Vehicle (SPV) for undertaking the projects: Completed for 12 projects.
- Release of funds to SPV: Equity released in 9 projects.
- Selection of Programme Manager for New Cities (PMNC) for monitoring the overall execution of the project, ensuring alignment and coordination between various stakeholders: PMNC onboarded for 09 projects.
- Selection of Engineering, Procurement, and Construction (EPC) contractor for Design, Construction, Testing, Commissioning and Operation & Maintenance of Infrastructure Works: EPC contractors have been appointed for 9 projects, and for 1 project, evaluation has been completed and the contractor has been finalised.
- Environment clearance: Obtained for 11 projects.
- Foundation stone: Foundation stone laid for 2 projects.

As of January 2026, a total of 08 cities were successfully awarded EPC contracts for the construction of internal trunk infrastructure works. Since then EPC contract for one more project has been awarded and another one project has been finalised.

Further, no proposal to include the aspirational and tribal-dominated districts of Nabarangpur and Malkangiri in the State of Odisha and Darbhanga city is pending for consideration of the Ministry.

- (d):** The internal trunk infrastructure including roads, water supply, sewerage and power distribution is provided as part of the development of the industrial city/node. External connectivity infrastructure—such as bulk water supply, power, telecom and roads—has been comprehensively mapped and examined on the PM GatiShakti National Master Plan (NMP) portal and is provided by concerned state SPVs as per Shareholder Agreement (SHA)/State Support Agreement (SSA) conditions.
- (e):** In 04 completed industrial cities (Dholera Special Investment Region, Shendra Bidkin Industrial Area, Integrated Industrial Township at Greater Noida, Integrated Industrial Township at Vikram Udyogpuri) a total of 434 domestic and global companies have been allotted plots, admeasuring 4,641 acres. The major domestic/global companies allotted plots include HYOSUNG (South Korea), NLMK (Russia), TATA Chemicals, Toyota Kirloskar (Japan), Renew Power, Coatall Films (US collaboration), Fuji Silvertch (Japanese), J-World (South Korea) and AMUL,

etc. The 12 new greenfield industrial cities, approved by the Government of India in August 2024, are currently at various stages of development.

**(f):** For all the approved projects under NICDP, the comprehensive development plans include construction of adequate housing and other social infrastructure within the industrial areas.

- In accordance with the respective State Industrial Policies and national guidelines, Industrial Townships under the NICDP are planned with adequate housing and social infrastructure such as schools, healthcare etc. to ensure that workers employed in industrial areas have convenient access to nearby residences and essential services, promoting the walk-to-work concept and minimizing commuting challenges. This social infrastructure includes residential facilities for workers, with SPVs exploring models for developing affordable and worker housing within industrial townships, alongside provisions for health, education, commercial, and other essential civic amenities.
- Under this framework, 20% to 30% of the total project area is earmarked for non-industrial uses, including residential, commercial, institutional, and green spaces, to support workers' housing, civic amenities, and social infrastructure.
- Land allotment for social infrastructure is undertaken by the concerned SPV in accordance with the approved Land Allotment Policy, which governs eligibility, land use norms, and the allotment process for residential, institutional, and civic amenities required to support the industrial area.

**(g):** The pilot E-Commerce Export Hubs (ECEHs) are at different stages of operationalisation under the Government's initiative to strengthen the cross-border e-commerce export ecosystem. Infrastructure readiness, regulatory coordination and digital integration measures are undertaken to enable streamlined export processes, logistics efficiency and institutional support to exporters.

\*\*\*\*\*